

ITEM NO.40

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (C) Nos. 27045-27046/2014

(Arising out of impugned final judgment and order dated 16/07/2014 in CN No. 1367/2014 07/08/2013 in SB No. 2558/1991 passed by the High Court Of Judicature at Allahabad)

U.P. POWER CORP. LTD ETC ETC

Petitioner(s)

VERSUS

RAKESH KUMAR AND ORS ETC ETC

Respondent(s)

(With appln. (s) for deletion of the name of respondent and exemption from filing O.T. and interim relief and office report)

Date : 21/10/2016 These petitions were called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Pradeep Misra,Adv.

For Respondent(s) Mr. E.C. Agrawala,Adv.

UPON hearing the counsel the Court made the following
O R D E R

List after three weeks.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Indu Pokhriyal]
Court Master